

**No. HCLC.130/2002
& 23/2021**

**High Court of Karnataka
Bengaluru,
Dated: 08.02.2022**

CIRCULAR

Sub: Seeking suggestions/recommendations with regard to "Reforms in Administration with special reference to use of modern technology and emphasis on reducing paper work".

Ref: Order dated 05.02.2022 of the Hon'ble Reforms Committee.

* * *

The Hon'ble Chief Justice has constituted a Committee to suggest "Reforms in Administration with Special reference to use of Modern Technology and emphasis on reducing paper work'. The Hon'ble Committee has taken up the work to suggest changes and reforms.

The General Public and, more particularly, the learned advocates being essential stakeholders in the said process, are requested to give your suggestions and/or recommendations to enable the Committee to achieve its objectives. Any such suggestions and/or recommendations can be sent through e-mail to Registrar (Administration) - regadmin@hck.gov.in or by post/courier at the following address:

The Registrar (Administration)
High Court of Karnataka,
Bengaluru-560 001.

BY ORDER

Sd/-
(M.CHANDRASHEKAR REDDY)
REGISTRAR (ADMINISTRATION)